In 1977, the Central Contract Labour Advisory Board prohibited employment of contract labour in loading and unloading of coal including ash handling and cinder picking but Railways again did not implement it.

Complete anarchy prevails in employment in these works. For example, in Central and part of Southern Railways, loading-unloading of coal is one by departmental labour while at others casual or mostly contract labour is used. In Kharagpur, Garhara and some other transhipment sheds as also in Chakradhapur Division, only permanent labour is used for loading- unloading of goods and parcels while at other centres contract labour is used. This is discriminatory and violative of our constitutional provisions.

With changeover to diesel and electric traction, an increasing number of these contract labour face retrenchment. Government should issue immediate notification abolishing contract labour in Railways and treating the workers as Railwaymen.

(vi) *Implementation of irrigation Schemes in certain districts of Rajasthan.*

SHRI RAJESH PILOT (Bharatpur) : Mr. Deputy Speaker, Sir, farmers in some of the districts in Rajasthan, for example, Bharatpur, Alwar, Swai Madhopur, Dholpur, Ajmer, Jaipur and Sikar have been waiting for irrigation facilities for long. The land is very fertile but due to non-availability of irrigation facilities farmers solely depend on rains. A scheme was taken up by Government for digging tubewells in each village and it was initiated in December, 1983 but the work on the scheme is going with a very slow speed. Some of the population in these districts which is from minority class called Maves in fact, majority of them are below poverty line and their main occupation is farming. If this irrigation scheme is taken up on top most priority, Government shall be doing a great deal of good work for this minority class and farmers of these areas. Thus, it is requested that Government of Rajasthan may be pleased be asked to hasten the work on such irrigation schemes including the Gurgaon canal project and also to develop this minority area as a Mavad Development Board may please be formed as it has been done in Haryana State.

(vii) *Deteriorating telephone services*

**श्री राजनाथ सोनकर शास्त्री** (सैदपुर) : उपाध्यक्ष महोदय, मैं आपके माध्यम से संचार मंत्री जी का ध्यान देश में टैलीफोन की गिरती हुई साख की ओर ले जाना चाहता हूं। आज देश में टेलीफोन की स्थिति काफी दयनीय हो गई है।

उत्तर प्रदेश के पूर्वी जिलों, जैसे वाराणसी गाजीपुर, जौनपुर, मिर्जापुर, इलाहाबाद आदि शहरों में टेलीफोन की जो स्थिति है, ऐसी स्थिति विगत दस वर्षों में कभी भी नहीं रही। कुछ लोगों के टेलीफोन दो-दो माह से खराब पड़े हैं। लाख शिकायतों के बाद भी कोई सुनने वाला नहीं है। सरकारी कर्मचारी आते हैं, बनाकर ज्यों ही घर से बाहर जाते हैं, टेलीफोन बिगड़ जाता है

आम लोगों के फोन तो खराब रहते हैं, पर ऊंचे व्यवसाइयों के फोन सदा ठीक रहते हैं। जन प्रतिनिधियों के फोन का तो और बुरा हाल है। अधिकारियों का व्यवहार भी अच्छा नहीं है।

वाराणसी में टेलीफोन नम्बर 55001 वी आई पी टेलीफोन है। इस फोन की हालत गत 5 माह से बराबर दयनीय है। दिन भर में लगभग चार बार यह बनता है और उतनी ही बार बिगड़ता है। अधिकारियों को कहते-कहते थकान हो गई किन्तु कोई कार्यवाही नहीं हुई।

टेलीफोन की बिलों की तो बहुत ही बुरी हालत है। हमेशा मनमाने ढंग से बिल आते हैं। विनम्रता और शालीनता टेलीफोन सेवा से दूर होती जा रही है। 197 और 198 पर कार्यरत